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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	S. NARASIMHAN	for Respondent 4-6	S. Narasimhan 9/11/16
2	D. Barthelemyan for Hovichanban Mani	for petitioners	A. Barthelemyan 14/07/16
3	ROHAN RAJASEKARAN for S. R. RAGHUNATHAN	Counsel for Respondents 1-3	Roh. R.

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for petitioner served notice on R9 and filed affidavit alongwith proof of sending and effecting service. The same may be taken on record. The Bench is satisfied that due service has been effected on R9. R9 called but absent, so R9 is proceeded ex parte. Both the counsels prayed time for submitting final arguments. At their request, time enlarged. Put up on 09.12.2016 at 10.30 A.M.

Ch. Md. Sharief Tariq

(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy

(K. Anantha Padmanabha Swamy)
Member (Judicial)